

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD**

Dated: 12/5/2016

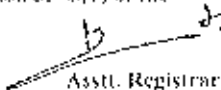
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70182/2016 DB&MISC ORDER NO 70141/2016 dated 10/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/MISC/70150/2016 E/1253/2008 E/CO/275/2008		COMMISSIONER OF CENTRAL EXCISE, NOIDA C-56/42, SECTOR-62 NOIDA(UP)
	Name and Address of Respondent	J.B.M.AUTO LTD PLOT NO 5, SECTOR-31 KASNA INDUSTRIAL AREA GREATER NOIDA, DISTT- G.B.NAGAR

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

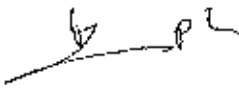
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58

13 The ICFAT society, 52, Nagarjuna Hill, Punjagutta Hyderabad-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD(TAMMANAGEMENTINDIA.COM)


Asstt. Registrar

Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

MA-70150/16
& Ex. Appeal No.1253/08 & CO-275/2008

Arising out of O/A No.26-CE/APPL/Noida/2008 dated 11.02.2008
passed by Commr. (Appeals) of Central Excise, Customs & S.Tax,
Noida.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
- | | |
|--|--------|
| 1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? | : No |
| 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | : Yes |
| 3. Whether His Lordship wishes to see the fair copy of the Order? | : Seen |
| 4. Whether Order is to be circulated to the Departmental Authorities? | : Yes |
-

Commissioner of Central Excise & S. Tax, Noida

...APPELLANT(S)

VERSUS

M/s J. B. M. Auto Ltd.

RESPONDENT (S)

APPEARANCE

Shri Rajeev Ranjan, Joint Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 10.05.2016

Final ORDER NO. 70182/2016
MISC. ORDER No 70141/2016



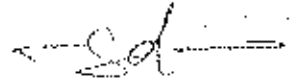
Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn, as prayed in E/M.A.No.70150/16, without entering into merits. M.A. and CO also stand disposed off.

(Pronounced in the open Court)



mm (Anil G. Shakkarwar)
Member (Technical)



(Anil Choudhary)
Member (Judicial)

प्रमाणित नकल / Certified True Copy

ब 7.6.16
राजस्थान न्यायालय, जिला न्यायाधीश, जयपुर
अधीनस्थ न्यायाधीश / (J.E.S.J.A.)
38, एन. एन. मार्ग, जयपुर-211001
38, एन. एन. मार्ग, जयपुर-211001

